

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Gontham Kumar
Athiban Vijay A/K

counsel for
R₂ - R₄

Athiban

M. V. V. S. Sivanth
Fox Mudd Associates

counsel for
petitioners

M. V. V. S. Sivanth

ORDER

Counsels for both the parties are present and prayed for time for arguments in relation to the Application in IA/123/2017 filed for impleadment. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

-sel-

MEMBER (JUDICIAL)

ghk